

|   | Amount (Lakhs) |          |
|---|----------------|----------|
|   | Sanctioned     | Released |
| <b>1993-94</b>  |                |          |
| Illumination of Lord Jagannath Temple   | 10.00          | 10.00    |
| <b>1996-97</b>  |                |          |
| Renovation of Lord Baldev Jey Temple, Kendrapara  | 7.50           | 3.00     |
| Renovation of Laxmi Barah Temple  | 7.00           | 2.25     |
| Development of Biranchi Narayan Temple at Palia   | 15.00          | 4.50     |
| The following projects have been submitted by the Govt. of Orissa which are short listed for sanction of Central Financial Assistance for the current financial year. |                |          |
| <b>1997-98</b>  |                |          |
| Refurbishment of Jagannath Temple Derabis   | 25.00          | —        |
| Refurbishment of Mahabinayak Temple at Chandikhole, Jaipur District   | 25.00          | —        |
| Refurbishment of Baldev Jey Temple, Kendrapara  | 25.00          | —        |
| Refurbishment of Grameswar Mahadev Temple, Belar Nuagaon  | 5.00           | —        |
| Refurbishment of Khiching Temple, Khiching, Mayurbhanj  | 5.00           | —        |
| Refurbishment of Chandra Mouli Temple, Pattamudai   | 15.00          | —        |

## [Translation]

**Recommendations of Committees  
on Education System**

841. SHRI NAWAL KISHORE RAI:

DR. MAHADEEPAK SINGH SHAKYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Kothari Commission (1964), Saidian Committee (1990) and Acharya Rammurti Committee (1997) were constituted to suggest the ways and means to bring about improvement in the country's education system;

(b) if so, whether the said committee submitted their reports in time;

(c) if so, the dates on which these reports were submitted;

(d) the recommendations of these committees accepted and implemented so far; and

(e) the suggestions accepted in principle by the Government but not implemented so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKAI): (a) to (e)

Since Independence, a number of Committees and Commissions were appointed by the Government to suggest ways and means to reform the system of education in the country. Amongst them was the constitution of the National Education Commission under the Chairmanship of Prof. D.S. Kothari in 1964. The Commission submitted its report on 29th June, 1966 and this report became the basis of the National Policy on Education (1968). The general formulations incorporated in the 1968 policy did not, however, get translated into a detailed strategy of implementation, accompanied by the assignment of specific responsibilities and financial and organisational support. As a result, problems of access, quality, quantity, utility and financial outlay, accumulated over the years. Therefore, a necessity in the revision of the existing education policy was felt. Based on the suggestion received, a new National Policy on Education (NPE), 1986 and its programme of Action (POA) were formulated.

The NPE, 1986 was further reviewed by Acharya Ramamurti Committee which submitted its report on 26th December, 1990 followed by a Central Advisory Board of Education (CABE) Committee on Policy headed by Shri N. Janardhana Reddy which submitted its report on 22nd January, 1992.

Based on the recommendations on these Committees, the NPE, 1986 and its POA were revised in 1992. The revised National Policy on Education provides a comprehensive Plan of Action assigning specific responsibilities for

implementation. It gives, inter-alia, priority to primary education and adult literacy programmes with an accent on equity. The emphasis is now on toning up its implementation and stepping of resources for education so that there is better linkages of access, retention and quality at all stages of education throughout the country.

#### Irrigation Capacity

842. SHRI KACHARU BHAU RAUT: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total irrigations capacity created in Maharashtra during the last two years;

(b) whether the Government propose to launch new irrigation projects in the State to boost the same; and

(c) if so, the details thereof and the estimated capacity likely to be increased during the forth coming years?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) The total irrigation capacity targeted to be created during the last 2 years i.e., 1995-96 and 1996-97 in the State of Maharashtra through Major & Medium Irrigation Projects and Minor Irrigation schemes was about 176.80 thousand hectares (provisional).

(b) & (c) Details of the programme for Major & Medium irrigation projects included by Government of Maharashtra in their Ninth Five Year Plan (1997-2002) are as under:

| Sl.  | Sector/Scheme                                     | IXth Plan (1997-2002) Outlay<br>(Rupees in lakhs) |
|--|---|---|
| <b>A. Major Irrigation Projects (Except Maharashtra Krishna Valley Development Corpn.)</b> |   |   |
| 1.   | Major Projects in advanced stage of construction  | 76951.00  |
| 2.   | Major Projects in initial stage of construction   | 73635.00  |
| 3.   | Common Schemes                                    | 37497.00  |
| <b>Total Major Projects</b>  |   | <b>188084.00</b>                                  |
| <b>B. Medium Projects:</b>   |   |   |
| 1.   | Residual payments for completed medium projects   | 2546.00   |
| 2.   | Medium Projects in advanced stage of construction | 9968.00   |
| 3.   | Medium Projects in initial stage of construction  | 70750.00  |
| 4.   | New schemes of VIII Plan (1992-97)                | 42449.00  |
| <b>Total Medium Projects</b>   |   | <b>125713.00</b>                                  |

The physical targets for creation of irrigation potential through Major & Medium and Minor irrigation projects in Maharashtra during the Ninth Five Year Plan is 2283 thousand hectares.

[English]

#### Irrigation Projects for Deforestation

843. SHRI BHIMRAO VISHNUJI BADADE:

SHRI SURESH R. JADHAV:

SHRI ANANTH KUMAR:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether some proposals of Irrigation Projects from certain States for deforestation especially from

Maharashtra are pending with Union Government for approval;

(b) if so, the details thereof with names of these projects, State-wise;

(c) whether delay in approval to these Irrigation Project Works has hampered an overall development programme in these State;

(d) whether the Government propose to accord approval to these proposals early;

(e) if so, the details thereof and if not, the reasons therefor;

(f) whether the Government have been requested to keep the Irrigation project works out of the purview of Forest (Conservation) Act, 1980; and